

**CITY CIVIL AND SESSION COURT MUMBAI  
IN THE COURT OF HHJ. SHRI. M. M. UMAR  
COURT 22 ADDL SESSIONS JUDGE  
Criminal Cause List Dated 09-11-2020**

<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b>HEARING</b>				
1	SEBI SPL CASE	100021/2015	Securities and Exchange Board of India Vs Anil Agarwal	Sharad Bansode
2	SEBI SPL CASE	100123/2015	Securities and Exchange Board of India Vs Kamlesh J. Shroff, and 8 others.	
3	SEBI SPL CASE	100182/2015	Securities and Exchange Board of India Vs Prakash Gaggar	
4	SEBI SPL CASE	100244/2015	Securities and exchange Board of India Vs Shree Parshwas Finance	
5	SEBI SPL CASE	100003/2019	SEBI Vs TJR SONS LIMITED AND ORS.03	PP
<b>EVIDENCE</b>				
6	SEBI SPL CASE	100103/2014	Securities and Exchange Board of India Vs Shree Investment	
7	SEBI SPL CASE	100204/2014	Securities and Exchange Board of India Vs Luminant Investments Pvt. Ltd. and 4 Ors.	
8	SEBI SPL CASE	100206/2014	Securities and Exchange Board of India Vs Gibs Computers Ltd.	
9	SEBI SPL CASE	100252/2014	Securities and Exchange Board of India Vs Tejash J. Shah	
10	SEBI SPL CASE	100255/2014	Securities and Exchange Board of India Vs Mahendra A. Shah	

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11	SEBI SPL CASE	100025/2015	Securities and Exchange Board of India Vs Rajesh N. Jhaveri	Sharad Bansode

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<b><u>HEARING</u></b>				
1	SEBI SPL CASE	100223/2014	Securities and Exchange Board of India Vs Sahara Housing Investment Corporation Ltd. and Ors.	
2	SEBI SPL CASE	100224/2014	Securities and Exchange Board of India Vs Sahara India Real Estate and Ors	
3	SEBI MA	100789/2020	Securities and Exchange Board of India Vs Zodiac Solutions	Madhukar P. Dalvi
<b><u>EVIDENCE PART HEARD</u></b>				
4	SEBI SPL CASE	100078/2014	Securities and Exchange Board of India Vs Shri. Uiraf No. Soda Waterwala	
<b><u>EVIDENCE</u></b>				
5	SEBI SPL CASE	100221/2014	Securities and Exchange Board of India Vs Netscape Software Ltd and Ors.	
6	SEBI SPL CASE	100229/2014	Securities and Exchange Board of India Vs Triumph Securities Ltd. and ors 4	
<b><u>CHARGE</u></b>				
7	SESSIONS CASE	100466/2019	The State of Maharashtra - Juhu Police Station Vs Pinto Hridayram Nishad and Ors. 01	APP
<b><u>STAYED BY DISTRICT COURT</u></b>				
8	SEBI SPL CASE	100056/2016	THE SECURITIES AND EXCHANGE BOARD OF INDIA. Vs SAMRUDDHA JEEVAN FOODS INDIA LIMITED AND ORS.04	Law Global.
<b><u>REPLY/SAY</u></b>				

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9	SEBI SPL CASE	100075/2014	Securities And Exchange Board of Inida Vs Shri. Piyush Jhaveri	
10	SEBI SPL CASE	100118/2014	Securities and Exchange Board of India Vs Ms. Youth Agro and Housing Development Ltd. and Ors.	
<b><u>APPEARANCE</u></b>				
11	SEBI SPL CASE	100429/2014	securities and Exchange Board of India Vs Dilip S. Pendse and ors.	Sharad Bansode
<b><u>STEPS</u></b>				
12	SEBI SPL CASE	100151/2014	Securities and Exchange Board of India Vs Ms. Richland India Plantations Ltd. and Ors.	
13	SPL.CASE	261/2020	SEBI Vs M/S CANON ORHARDS LTD.....3oth	pp
14	SPL.CASE	262/2020	SEBI Vs INCAP FINANCIAL SERVICES LTD.....5 Oth	pp
15	SPL.CASE	263/2020	SEBI Vs M/S. CAPITAL INVESTMENT	PP
16	SPL.CASE	264/2020	SEBI Vs RAMAKANT D SHUKLA	PP
17	SPL.CASE	265/2020	SEBI Vs MOHONLAL L NATHANY	

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<b><u>ARGUMENTS</u></b>				
1	SEBI SPL CASE	100093/2014	Securities and Exchange Board of India Vs Damyanti Finvest Pvt. Ltd and Ors.	
2	SEBI SPL CASE	100094/2014	Securities and Exchange Board of India Vs CDP Fincap Pvt Ltd. and Ors.	
3	SEBI SPL CASE	100136/2014	Securities and Exchange Board of India and Anr. Vs Ritwa Finvest Pvt. Ltd. and Ors.	
4	SEBI SPL CASE	100079/2015	Securities and Exchange Board of India Vs Jhunjhunwala Stock Brokers Pvt Ltd. and 6 ors.	
<b><u>HEARING</u></b>				
5	SEBI SPL CASE	100031/2014	Securities and Exchange Board of India Vs Shri. Deven Mehta	
<b><u>EVIDENCE</u></b>				
6	SEBI SPL CASE	100071/2015	Securities and Exchange Board of India Vs Shri. Mahendra A. Shah	
7	SEBI SPL CASE	100201/2015	Securities and exchange Board of India Vs Shree Parshwa Finance	
8	SEBI SPL CASE	100028/2016	SECURITIES AND EXCHANGE BOARD OF INDIA Vs SHRI. MAHENDRA A SHAH	
9	SEBI SPL CASE	100060/2016	SECURITIES AND EXCHANGE BOARD OF INDIA Vs M/S. SHREE PARSHWA FINANCE	
<b><u>CHARGE</u></b>				

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10	SEBI SPL CASE	100074/2015	Securities and Exchange Board of India Vs Harvic Managment Services Ltd. and 2 ors.	
11	SEBI SPL CASE	100048/2016	Securities and Exchange Board of India Vs M/s. Jem Fiscal Ltd. and one other	
<b><u>CITATION</u></b>				
12	SEBI SPL CASE	100109/2014	Securities and Exchange Board of India Vs Ms. Rituja Finvest Pvt. Ltd. and Ors.	
13	SEBI SPL CASE	100154/2014	Securities and Exchange Board of India Vs Ms. Damyayanti Finvest Pvt. Ltd.	
14	SEBI SPL CASE	100047/2016	Securities and Exchange Board of India Vs M/s. CDP Fincap Pvt. Ltd. and others.	
<b><u>REPORT</u></b>				
15	SEBI SPL CASE	100020/2016	Securities and Exchange board of India Vs Powerflow Holdings and Trading Co.pvt.Ltd. and other 3	
16	SEBI SPL CASE	100043/2016	SECURITIES AND EXCHANGE BOARD OF INDIA Vs SHRI ARUN KUMAR BAJORIA	
17	SEBI SPL CASE	100014/2018	SECURITIES AND EXCHANGE BOARD OF INDIA Vs SUBODH AGARWAL.....AND14 ORS	pp
18	SEBI SPL CASE	100031/2018	SEBI Vs PRITAM MOHITE	

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19	SEBI SPL CASE	100008/2019	SEBI Vs P.B.JAIN INVESTEMENT PVT.LTD AND ORS.11	PP
20	SEBI SPL CASE	100009/2019	SEBI Vs KRUNAL GOPALDAS RANA	PP
21	SEBI SPL CASE	100018/2019	SEBI Vs DHANANJAY KANDHARE	PP
22	SEBI SPL CASE	100026/2019	SEBI Vs DINESH DONGARE	PP
23	SPL.CASE	233/2020	SEBI Vs SOPAN MARUTI SHELAR	PP

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b>ORDER</b>				
1	SEBI SPL CASE	100091/2014	Securities and Exchange Board of India Vs Mayfair Paper and Boards Pvt. Ltd and Ors.	
2	SEBI SPL CASE	100139/2014	Securities and Exchange Board of India Vs Mayfair Realtors Pvt Ltd. and Ors.	
3	SEBI SPL CASE	100159/2014	Securities and Exchange Board of India Vs Sun Farth Ceramics Ltd.	
4	SEBI SPL CASE	100160/2014	Securities and Exchange Board of India Vs Auto Investment Pvt. Ltd. and Ors.	
5	SEBI SPL CASE	100161/2014	Securities and Exchange Board of India Vs Roofit Industries and Ors.	
6	SEBI SPL CASE	100162/2014	Securities and Exchange Board of India Vs Veegee Holding and Finance Pvt. Ltd. And Ors.	
<b>DISMISSAL ORDER</b>				
7	SEBI SPL CASE	100130/2014	Securities and Exchange Board of India Vs Adventure OItchards Ltd. and Ors.	
<b>DOCUMENTS</b>				
8	SEBI SPL CASE	100033/2014	Securities and Exchange Board Of India Vs Laxmi Movers and Anr.	
9	SEBI SPL CASE	100140/2015	Securities and Exchange Board of India Vs Gibs Computers Ltd., and 3 others.	



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10	SEBI SPL CASE	100203/2015	Securities and exchange Board of India Vs Shri Ujjwal Shende	
11	SEBI SPL CASE	100215/2015	Securities and exchange Board of India Vs Equity Investments	
12	SEBI SPL CASE	100053/2016	THE STATE OF SECURITIES AND EXCHANGE BOARD OF INDIA. Vs NAMOKAR CONSULTANTS PVT.LTD AND ORS.04	
<b><u>REPLY/SAY</u></b>				
13	SEBI SPL CASE	100183/2015	Securities and Exchange Board of India Vs Yogi Leasing and Finance Ltd., and 6 others.	
<b><u>APPEARANCE</u></b>				
14	SEBI SPL CASE	100034/2014	Securities amd Exchange Board of India Vs Ms. Mragayni Plantatin Ltd. and Ors.	
15	SEBI SPL CASE	100393/2014	Securities and Exchange Board of India Vs Cosmo Corporate Services Ltd.	Anamika Ahir
<b>( Main Matter SEBI MA/0100081/2014)</b>				
16	SEBI SPL CASE	100024/2015	Securities and Exchange Board of India Vs Manna Glass Tech. Industries Ltd and ors	Sharad Bansode
17	SEBI SPL CASE	100214/2015	Securities and exchange Board of India Vs Shri Pradeep Kumar Kapoor	
18	SEBI SPL CASE	100227/2015	Securities and exchange Board of India Vs Zeus management Consultant Pvt Ltd and 2 others	

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19	SEBI SPL CASE	100070/2016	Securities and Exchange Board of India Vs Edserv Softsystems Ltd. and 5 ors .. Accd.	
20	SEBI SPL CASE	100010/2018	SECURITIES AND EXCHANGE BOARD OF INDIA Vs INVENTURE FINANCE PVT. LTD. ....AND 41Ors	
21	SEBI SPL CASE	100036/2019	SEBI Vs DIVYESH HARISH SURANA	PP
22	SEBI SPL CASE	100039/2019	SEBI Vs Ravindra Deshpande	PP
23	SPL.CASE	272/2020	SEBI Vs BHARATKUMAR BALDEVBHAI PARMAR	PP
<b><u>STEPS</u></b>				
24	SEBI SPL CASE	100112/2014	Securities and Exchange Board of India Vs Ms. Chamunda Forests Ltd. and Ors.	
25	SEBI SPL CASE	100025/2016	SECURITIES AND EXCHANGE BOARD OF INDIA Vs DINESH CHUDASMA PROPRIETOR	
26	SEBI SPL CASE	100010/2017	SECUTITIES AND EXCHANGE BOARD OF INAIA ...Complainat Vs Robinson Worldwide Trade Limited	
<b><u>REPLY UNREADY</u></b>				
27	SEBI SPL CASE	100457/2014	Securities and Exchange Board of India Vs Mr. Sunil Shares and Stock pvt. ltd adn ors	Arun Kumar

**( Main Matter SEBI MA/0100150/2014)**

**REPORT**

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28	SESSIONS CASE	100952/1988	L T Marg P Stn Vs Rameshkumar Laxman singh @ Titwa	
29	SESSIONS CASE	101263/1994	State of Maharashtra Vs Salim Khan and 5 oths	APP
30	SESSIONS CASE	100689/1993	State Dadar P S Vs Sunil @ Shivram Anant Ssshetty DF	
31	SESSIONS CASE	100439/1996	The State Vs Mpohd Rafiq @ Babu Abdul Sattar	
32	SESSIONS CASE	100477/1998	The State Vs Michel Anthony Swaminath Nadar 2 ORs.	APP
33	SESSIONS CASE	100759/1990	The State Vs Babasaheb Raghoji Thakur 7 ORs.	APP
34	SESSIONS CASE	100201/2009	State of Maharashtra Kurla P Stn Vs Anand Dattu Mankar 17 others	
35	SEBI SPL CASE	100121/2014	Securities and Exchange Board of India Vs Mr. Barsha Agri Techn India Ltd. and Ors.	
36	SEBI SPL CASE	100117/2014	Securities and Exchange Board of India Vs M/s. Green Villa Commercial Agro India Ltd and 7 ors.	Modi
37	SEBI SPL CASE	100212/2014	Securities and Exchange Board of India Vs Santosh Ramnath Gade	

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38	SEBI SPL CASE	100237/2014	Securities and Exchange Board of India Vs Pravinbhai Prashtambhai Dudhat	
39	SEBI SPL CASE	100343/2014	Securities and Exchange Board of India Vs Vijay Singh Bhandari	
40	SESSIONS CASE	100871/1987	The State Tardev P.S. Vs Mohd. Hanif Miya Mohd.	

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